

15/11/88

Hon. D.S. Misra - Am.
Hon. G.S. Sharma - Jm

Am

on the request of
learned counsel for the
applicant - the case is
adjourned to 16/11/88 for
hearing. No further adjournment
will be possible.

Jm

Am

16/11/88

Hon. D.S. Misra - Am.
Hon. G.S. Sharma - Jm

None is present for
the plaintiffs. The case has
been adjourned several times
on the request of learned
counsel for the plaintiffs. It
appears that the plaintiffs are not
interested in prosecuting the suit.
The suit is dismissed in
details of the plaintiffs. Shri
Q.P. Agrawal for the defendants
is present.

Jm

Am

Am

Inspected by Mr. L.P. Madan,
Adv. on 14/3/89. Inspection
application along with many
Receipt - No. 065487 dt 14/3/89
is enclosed herewith original
2nd.

Am

14/3/89